Name of Life Assured: Date of Birth: Branch Code/Name: Branch Ack. With Seal



## **HDFC Standard Life Insurance Company Limited**

version of this policy document will be overriding document above all others. Taxation Benefits will be as per the laws prevailing from time to time.

Corporate Office: 11<sup>th</sup> Floor Lodha Excelus, Apollo Mills Compound, N.M. Joshi Marg, Mahalaxmi, Mumbai-400011. **Regd. Office:** Lodha Excelus, 13<sup>th</sup> Floor, Apollo Mills Compound, N.M. Joshi Marg, Mahalaxmi, Mumbai-400011.

## (UIN101N069V02)

HDFC Standard Life Insura	ance Company Ltd	l. hereby acknowled	dges the receipt of	a premium of	Rs. 200.	
Name of the Life Assured ( Age at Entry Date of Commencement			ate of Maturity	//((	dd/mm/yyyy)	
Premium: The premium of policy does not participate		he date of commer	acement, has been	received. The	re are no furtl	her premium/s due. This
Benefits on Maturity: On s 300.	urvival of the life	assured to maturity	of the plan which	h is 5 years af	ter the inception	on date, we will pay Rs.
Benefits on Death or Surrer On termination of this plan		e will pay (in Rs.):				
During Year	1	2	3	4	5	
On Death	5000	5000	5000	5000	5000	
On Surrender	200	200	200	200	200	
Surrender: If you wish to Policy document.  Death claims: All death claims death certificate issued by a	ims should be made	de in writing to the				Policy document and a
from the date of ir <ul><li>Higher of 80% of</li></ul>	nception of the poli the premiums paid	icy, provided the political till the date of dea	olicy is inforce. th or the surrender	value shall be	e payable, if the	he death of the life by, provided the policy is
Loans: We will not grant a Nominations: Any notice o Signed at	f change in nomina	ation must be notifi				vw.
For HDFC Standard Life In	nsurance Company	Limited				
	FC/SDM/ FC/SDM/	/BDM/ASM's Sign /BDM/ASM's Nam	ature ne & Code			
Authorized Signatory This Signature and code is This policy document has	essential for the P	olicy to be valid an	nd in force.			sions as per the English

Some benefits are guaranteed and some benefits are variable with returns based on the future performance of your life insurance company. If your policy offers guaranteed returns then these will be clearly marked "guaranteed" in the illustration table on this page. If your policy offers variable returns then the illustration on this page will show two different rates of assumed investment returns. These assumed rates of return are not guaranteed and they are not upper or lower limits of what you might get back as the value of your policy is dependent on a number of factors including future investment performance.

All benefits provided by HDFC SL SarvGrameen Bachat Yojana are guaranteed.						
Address for all correspondence and queries						
	e					
To ensure effective redressal of Policyholder's grievances, the compare Redressal Officer who can be reached through the Branch Office, add note that in case you are not satisfied with the response from the Comin your region. (Insurance Ombudsman is currently located in the Chandigarh, Chennai, New Delhi, Guwahati, Hyderabad, Ernakulam, Pareas of jurisdiction of the Insurance Ombudsman are available on out the Policyholder on request.	ny has put in place a mechanism administered by the Grievance ress of which is mentioned on the reverse of this Policy. Kindly pany, you can also approach the Insurance Ombudsman located ne following 13 cities: Ahmedabad, Bhopal, Bhubaneshwar Kochi, Kolkata, Lucknow and Mumbai). Detailed addresses and					
	c					
Please note that in case you are not satisfied with any provision under stating your reasons therefore, within 15 days from the date of receipt Policy documents we shall arrange to refund the premium paid by you period on cover and stamp duty charges. A policy once withdrawn shall a new proposal will have to be made for a new policy.	t of the Policy. On receipt of your letter along with the origina , subject to deduction of the proportionate risk premium for the					
	t					
I, Policyholder/Nominee/Legal Representative of the Life Assured Insurance Company Limited the sum of Rs (Rupees _ satisfaction and discharge of all my claims and demands under the claim having risen on death of the life Assured a cancelled.	only) in full and fina policy number being matured/surrendered/the					
Signature/ thumb impression of Claimant:						
Name in Block Letters:						
Address: Da	tte:					
This declaration must be witnessed by an Advocate/Bank Oaths/Notary/Doctor/Gazette Officer/Head Master of a High School/ or President of a Village or Local Body.						
Signature of Witness: Date:						
Name in Block Letters:	Designation:					
Address:						
Telephone number:						
If the Claimant signs in vernacular or affixes a thumb impression, the v	witness should also sign the following					
•						
I certify that the contents of this form were explained to the Claimant i thumb impression after fully understanding the same.	n, (language) and he/she has affixed his/her					

Signature of Witness:		